the Government at least help them to go back so that they are not wasted in our country?

DR. TRIGUNA SEN: At least what?

SHRI BALACHANDRA MENON: We are not able to give them employment and the industrialists will not employ them. Will the Government at least allow them to go back so that they are not wasted here?

DR. TRIGUNA SEN: We do not stand in their way.

*419. [The questioner {Shri S. K. Vaishampayen) was absent. For answer. vide *col.* 3083 infra.]

MR. CHAIRMAN: Next question— 420.

SHRI HARISH CHANDRA MA-THUR: It is very correctly 420. The foreign countries are doing 420.

SHRI BHUPESH GUPTA: Sir, kindly ask the '420' to be audible.

SHRI HARISH CHANDRA MA-THUR: It is very correctly numbered. It is a question dealing with foreign countries who are doing 420 with the student community.

FOREIGN MONEY IN STUDENT ORGANISA-TIONS

- *420. SHRI HARISH CHANDRA MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have ascertained the true position regarding the influence of C.I.A. and other channels of foreign money into student and youth organisations in the country; and
- (b) what are Government's conclusions in this regard and the steps taken to eradicate the evil?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Intelligence Bureau have submitted a report regarding the allegations about the use of foreign funds in the recent general elections and for other purposes. This report is under examination.

SHRI HARISH CHANDRA MATHUR: The hon. Minister is, of course making investigations. May be he thinks it more discreet to keep facts away from the House, I do not know. This question is asked in the context

of the disclosures made by the 'New York Times' and the confessions made by certain organisations in this country already. In the statement made by the hon. Minister of External Affairs in the other House in the month of March, he feels very much disturbed about it, and also the Home Minister said on the floor of this House in the month of June that he feels extremely disturbed about this dangerous trend which is taking place and that he is at <*.. In the context of all these things, does the Home Minister concede that in all the countries it has been the experience that though the youth and young men and the student community are basically and intrinsically sound, they are the most vulnerable and most volatile section and they have been used in all other countries for a pitched battle between the two sections. In this context, may I know what particular attention he has paid to this matter and what are the organisations which have already confessed, and what progress has been made so far as the student community in particular is concerned?

to Ojiestions

SHRI Y. B. CHAVAN: I entirely agree with him and I concede to what he referred to as a very vulnerable section, the student's section, about which we will have to be very careful regarding such influences operating and working on them. Sir, we went into certain allegations or informations that we had. I would not like to mention the names of the institutions where it was alleged that they had received some funds from the organisations which were mentioned as receiving funds from the C.I.A. in the New York Times' to which he made a reference. We have taken certain steps in fact some of them have not received any money—but we have taken steps to see that they do not receive any funds from such organisations.

SHRI HARISH CHANDRA MA-THUR: I would like the Home Minister to appreciate that my question is not only restrained to the C.I.A. money; it is C.I.A. and other channels of foreign money and we have evidence as a matter of fact that the money comes from both sources. If we do not take a firm attitude in this matter, India may be one of the battlegrounds for the vested interests. It is in this context I want to know from the rfome Minister what are the various organisations and institutions and sources through which money has been coming, whether with

strings or without strings, and what is the quantum of money which has been received in the last years.

SHRI Y. B. CHAVAN: As I said, the report to which 1 made a reference is under examination. As long as the report is under examination, I cannot disclose that information, unless I am satisfied that the report is based on certain things which can be proved with some certainty. Therefore, it is very difficult for me to give this information. I can tell the hon. Member one thing that on the basis of the information chat is reaching us, we certainly take steps to see that these organisations do not try to take advantage of the situation.

श्री राजनारायण : क्या में आपके द्वारा सरकार से यह निवेदन करूं और सरकार उस पर ध्यान देगी कि श्री हरिश चन्द्र माथुर काजो प्रश्न है वह बड़ा अहम प्रश्न है और इसकी अहमियत को देखते हुए इस सम्बन्ध में जांच करने के लिए सरकार एक कमेटी बनाए? इस सदन में साल भर पहले जब आज के राष्ट्रपति इस पद पर सूबोभित थे, तो सा० आई० ए० के प्रश्न पर एक चर्चा हुई, जिसमें हमनें स्पष्ट आरोप लगाए थे। श्री दिनेश सिंह जी आज यहां नहीं हैं, एक मंत्री हैं, वे कुछ युवक संगठन चलाते हैं। श्री नारायण दत्त तिवारी जी को आप जानते होंगे, उत्तर प्रदेश में पहले विधायक थे, ये विदेशों में भ्रमण करते हैं। कैसे ? उनके पास धन कहां से आता है ? यहां की जो युवक कांग्रेस है यह श्द्रतः अपने कार्य-कलापों को सी०आई० ए० के पैसे से चलाती है।

श्री सी० डी० पांडे: स्ट्डेन्ट्स फेडरेशन को कहां से मिलता है ?

श्री राजनारायण: अगर हमारे माननीय पांडे जी चाहते हैं कि हम स्टूडेन्ट्स फेडरेशन को भी कहें, तो स्टूडेन्टस फेडरेशन के बारे में भी कहां से घन आता है, उसकी भी जानकारी आ जाय, मुझे कोई गुरेज नहीं है। लेकिन मैं चाहता हूं कि हमारे देश की सियासत को, हमारे युवकों को पथ-भ्रष्ट और चरित्रहीन करने के लिए आज जो प्रचूर मात्रा में विदेशों धन बहाया जा रहा है, उसकी रोकथाम हो। हमारे पास इसका काफी मेटीरियल है, जल्दी में चले आए इसलिए भूल गए। काशी विद्यापीठ के एक प्रोफेसर श्री कृष्णा शर्मा ने 1941 से किस तरह से विभिन्न नामों से सी० आई० ए० भारत के युवकों को पथभ्रष्ट कर रही है, उस पर एक आर्टिकल लिखा है, खोज की है

श्री ब्रजिकिशोर प्रसाद सिंह: 1941 मैं तो सी० आई० ए० नहीं थी।

श्री राजनारायण : सिंह जी, आप क्यों इघर-उघर जा रहे हैं। लोग गम्भीर सवालों को हल्के ले लेते हैं, इन लोगों को देश की चिन्ता नहीं है, खाली बोलना चाहते हैं। मझे मालम नहीं श्री सिंह जी ने कितना लुन वहाया है देश की आजादी में। मैं यह कहना चाहता हं कि श्री चव्हाण, काशी विद्यापीठ के प्रोफेसरों ने जो खोज की है कि सी० आई० ए० 1941 से एशिया के मुल्कों में विभिन्न नामों से समय समय पर काम करता आ रहा है, उसकी पूरी जांच कराएं और आज भी जो विभिन्न नामों से काम कर रहा है, उसकी जांच हो। यहां पर भी एक संस्था के संचालक पंडित हृदय नाथ कुंजरू हैं, उसके बारे में भी जांच-पड़ताल हो कि उनके पास पैसा कहां से आता है।

एक माननीय सदस्य : किसी व्यक्ति का नाम नहीं लिया जाना चाहिए।

श्री राजनारायण: किसी व्यक्ति का नाम से मेरा मतलब नहीं है। मैं चिन्तित हूं, परेशान हूं, इसलिए अपनी परेशानी का इजहार कर रहा हूं। सरकार इन बातों को मामूली न समझे, इनको मालूम करे और आज अपने देश के चरित्र को भ्रष्ट करने के लिए जो स्थिति पैदा की जा रही है, उसकी जांच के लिए एक कमेटी बनाए और हमारे

पास जो गवाही है उसको भी लेले। श्रीमन्, क्या सरकार इसको करने के लिए तैयार है ?

SHRI Y. B. CHAVAN: Sir, 1 would like to say by way of caution, not in the interests of any individual or party but in the interests of our nation that we restrain ourselves in this natter of making allegations against any particular individuals or parties as such because, if we, really speaking, involve the highly other countries might think that this country has absolutely PO character. We should be very careful.

MR. CHAIRMAN: We should avoid it as much as possible.

SHRIY. B. CHAVAN: I r/obli r.'.y one sentence that it is true that certain forces are at work to see that they infiltrate with their resources into our national life, into our cultural life and into our educational life. I think discussions of this type should help us to warn against such tendencies and take the necessary steps. Government is aware of these things and we are tryirg. When I say that the Report is under examination. (Interruptions) . . . and the hon. Mr. Rajnarain gives me any information that he might have, I will assure him that I wil! make the very best use of it to prevent such a thing in future.

SHRI MULKA GOVINDA REDDY: The Home Minister said that the Report is still under examination. How long will the examination take, when is he going to give the Government's version on that Report and what is the difficulty for the Government in placing that Report here before the Government takes any decision. >n that?

SHRI Y. B. CHAVAN: No, Sir Government, if at all it takes any decision for future action, certainly will go on taking it. But, Sir. when I say 'hat it is under examination, it will be very difficult for me to disclose the information that I have in th...i Report. That is what I have said. It will take rather an indefinite time.

SHRI M. M. DHARIA: While appreciating any declaration of the hon. Minister that no section of students' organisations in our country will be

allowed to have foreign money, we feel that this is not enough. May we know from the hon. Minister, firstly, whether the channels like the CIA or other foreign agencies who bring such money will be prohibited from this country in all possible ways, and secondly, whether the embassies through which these activities are generated will be warned and told that they will not be allowed to carry on such activities in this country? Thirdly, there are various foreign persons who have established themselves in this country to carry on these activities through youngsters and students. Will such foreign persons be immediately driven out of the country? If these precautions are not taken I feel that these activities will go on as they have done in the past. Will the Minister assure this House accordingly?

SHRI Y. B. CHAVAN: Yes, Sir. The hon. Member has said all good things. I have no difference of opinion about what he says. But organisations like the CIA or other countries' organisations do not work so openly and there is no question of any prohibition as such. They work in a very subtle method. Sometimes those who receive money are not conscious that they are receiving money from such a source. Sometimes such things have come to our notice; sometimes it has ha opened in that way also. When I say that the Report is under examination, I mean that all the aspects of it are under examination and we wi'l certainly take into account some of the view-points that the hon. Member has mentioned.

SHRI LOKANATH MISRA: Ihe hon. Minister of Home Affairs in the-course of his reply has almost conceded that some countries are trying to infiltrate their money through various sources and at the same time he says that the matter is under examination. This is a very serious matter as conceded already on the floor of this House. In the course of the examination, he would have at least known which are the countries that are trying to infiltrate. May I know at least which are those countries? I do not want him to disclose the sources because that might hamper his further investigations, But India must know, Indians as a whole must know, which are the countries that are trying co infiltrate. And if he knows any of the source? in the agencies which are doing it or which are indulging in this matter, is he going to declare those persons persona non grata

in this country so that the other countries also take the warning that effective steps in this country are taken igainst infiltration of foreign money whether it is for students or for politicians or for any other source?

SHRI Y. B. CHAVAN: I do not propose to —I cannot and should not—mention the name of any country unless I have got definite proof >0 prove those things. I mean, when T say that there are possibilities of this, that alleged things are there. Therefore, I cannot mention any country.

श्री ब्रजिकशोर प्रसाद सिंह: सभापती जी, मैं माननीय मंत्री जी की दो बातें समझ नहीं पाया। उन्होंने कहा कि रिपोर्ट उनके पास आई है, वे इस बात पर गौर कर रहे हैं कि साक्षी, सबूत उसके अन्दर काफी है या नहीं। मैं यह जानना चाहता हूं कि ऐसी बातों में क्या माननीय मंत्री उस तरह की साक्षी या सबूत चाहते हैं, जिसके आधार पर आदमी को फांसी दी जाती है या सजा दी जाती है, ऐसी बातों में उस तरह के सबूत नहीं आ सकते। आपको अपनी इन्टे-लिजेन्स पर भरोसा करना होगा।

दूसरी बात यह समझ नहीं पाया। माननीय मंत्री कहते हैं कि किन्हीं व्यक्तियों के बारे में कोई कहे तो वे कार्रवाई करेंगे। मेरी समझ में यह तो व्यक्तियों का सवाल नहीं है, यह एक सामृहिक सवाल है। अगर व्यक्तियों को चुनने लगेंगे, तो हजारों साल में चुन नहीं पाएंगे। माननीय मंत्री को क्या यह मालम है या नहीं कि अनेक विश्व-विद्यालयों में या प्रायः सभी विश्वविद्यालयों में ऐसे लोग हैं जो 8,10,12 साल से विद्यार्थी पढ़ते नहीं हैं, सिर्फ नाम लिखा हुआ है, उनकी रोजी का कोई जरिया नहीं है। कई बार मैंने खुद दरयाफ्त किया है, घर के सम्पन्न नहीं हैं, फिर कहां से पैसा आता है। रहते हैं बड़ी जगहों में, बड़े आराम से । कहां से पैसा आता है, हम लोगों को नहीं मालुम है। जहां इस तरह की आम बातें हों, तो उन आम बातों पर गौर करके एक सुझाव निकालना चाहिए । अगर

व्यक्तियों पर हम जाएंगे तो शायद हम कहीं नहीं पहुंच सकेंगे। मैं सिर्फ इन्हीं दो बातों की सफाई माननीय मंत्री जी से चाहता था।

SHRI Y. B. CHAVAN: Sir, possibly either I have not oeen able to convince him or he has not understood me. Either of the things is quite possible.

श्री वजिकशोर प्रसाद सिंह : दोनों बातें हो हैं।

SHRI Y. B. CHAVAN

WP€\ f I | I am glad he is very rational about it. The point is that when I said that I am examining those matters, I am not trying to procure a documentary proof to prove any thing against anybody in the court. But even if I say here that something is there, it is more than a judgment in the court. If I mention somebody's name here, it is more than phansi.

Now, Sir, it will be very important to know, to oonvino; myself about something on which any reasonable man can be convinced. My examination is made, as he says, on the basis of something whether we can prepare, on the basis of this report, some course of action so that we can prevent those things if they are happening.

श्री निरंजन वर्मा: क्या श्रीमान यह बताने का कष्ट करेंगे कि बहुत से विदेशी राष्ट्र इस देश में शान्ति सम्मेलन, नेहरू पुरस्कार योजना, साहित्य पुरस्कार योजना, विज्ञानों के अध्ययन और विद्यार्थी संगठन के नाम पर इस देश के अन्दर बहुत रुपया वहां रहे हैं और उनको अपने देश की यात्रा करने के लिये भांति भांति के प्रलोभन दे रहे, तो जहां पर आप दूसरे देशों की जांच का आश्रवासन देते हैं, वहां इस प्रकार जो अपने देश में यह रुपया बहाया जा रहा है, उसकी भी क्या कोई जांच आप करायेंगे ?

SHRI Y. B. CHAVAN i There also we must make a difference. There are many schemes which are at govern-ment-to-Government basis out of which so many scholars and many institutions receive grants. That will have to be made exception to. If any fund is coming in not at government to govern-

ment level but other levels, that will have to be rather carefully looked into.

SHRI TRILOKI SINGH: Admittedly, Sir, the Government is in possession . . .

श्री विमलकुमार मन्नालालजी चोरडिया : हिन्दी में पुछिये ।

श्री त्रिलोकी सिंह : हिन्दी में पूछ्ं, अच्छा। श्रीमान, सरकार को यह बात मान्य है कि उसके पास ऐसी रिपोर्ट और इतिलात हैं कि विदेशों से कुछ रुपया इस तौर पर हमारे देश में आया, जिसकी सरकार जांच कर रही है, तो जांच का नतीजा कुछ भी हो, मैं निश्चित रूप से माननीय मंत्री से जानना चाहता हं कि अब आगे ऐसा रुपया न आने पाये इसको रोकने के लिये वह क्या उपाय कर रहे हैं। जांच का नतीजा कुछ भी हो, उसको तो करते रहें, लेकिन मिनिस्टर साहब ने क्या डेफनिट स्टेप्स लिये हैं कि आइंदा ऐसी कार्यवाही न हो सके या ऐसा असर हिन्द्स्तान में न आ सके।

SHRI Y. B. CHAVAN: Sir, definite steps, (i), (ii), (iii) and so on, we have tried to formulate. In individual cases wherever we thought that it is likely >0happen, we have warned those organisations to be careful because vhese organisations are sometimes likely to receive some money without being conscious of it. These are the steps that we can take in this matter

SHRI BHUPESH GUPTA: Sir, I am not going into the other ffiings. The other day I invited your nttentio;i to two publications, official publications of the Society for Cultural Freedom, Now, Sir, these publications are frt official publications of the Society. Mr. Asoka Mehta, a member of the Cabinet, is a member also of the executive committee of the Society for Cultural Freedom. Now at the Paris Conference of the Society for Cultural Freedom, the Cultural Freedom, people themselves admitted that they were receiving C.I.A. money regularly. Even Mr. Masani had to admit the fact that it is there. They have admitted the fact that the C.I.A. money is there. In view of this, may I know, Sir, whether the Home Minister

asked his Cabinet colleague 10 submit a statement on the subject? That is number one. Secondly, may I know whether he also advised him to resign from the Society for Cultural Freedom if he has not resigned already, and also whether in this connection the Government necessary steps to ensure that the members of the Cabinet should not be directly associated as executive members of such organisations which admit that they are receiving C.I.A. funds'?

SHRI Y. B. CHAVAN: It is a very reasonable sugge5li<i:i that the hen. Member has made. But personally I am not in possession of any facts about the relationship of Shri Asoka Mehta with the Society for Cultural Freedom. I am sure if he knows about it, he would sever his connection or he has already severed his connection. I leave it to the political wisdom of Mr. Asoki Mehta.

SHRI BHUPESH GUPTA: You know, Mr. Chavan, that your Department seems to be running very short of intelligence, as far as the Cabinet Ministers are concerned. You are not in possession even ot the annual report published by the Society for Cultural Freedom which shows very prominently the name of a proud Cabinet colleague of yours. How is it that it is not in your possession?

SHRI Y. B. CHAVAN: When 1 said that it is not in my possession it is not that it is not ii< the possession of the Home Ministry. I am not in possession of this fact when I am answering the question.

شرى اے - ايم - طارق: ميں ماننیہ گرہ منتری جی سے یہ جاننا چاهتا هون کیون که ولا هوم ملستر ضرور هیں لیکن اس سے پہنے مہاراشتر کے چیف منسٹر بھی رہ چکے ھیں اور ان کو یہ معلوم ہے کہ پنچھلے الیکشن میں باہر سے کافی پیسہ ہمبئی کے ايك خاص اليكشن مين خرج كيا كيا جس کی ان کو ذاتی طور پر واقفیت ھے تو میں ان سے یہ جاننا چاھنا ھوں که باعر سے پیسے کا آنا خاص طور پر سى - أئى - اے كے ييسے كا أنا بحهلے کئی سالوں سے سرکار کے سامنے ہے۔ تو ابھی تک اس بارے میں سرکار نے کوئی ایکشن کیوں نہیں لیا – اور مین ھوم منسٹر سے یہ جاننا چاھتا ھوں کہ کیا انہوں نے جان اسمتھہ کے آرتیکل کو اس بارے میں پڑھا ہے اور ھے کہ پنچھلے سال کشمیر سیں جو اليکشن ہوا اس ميں سي – آئي – اے كا كافي ييسه آيا اور امريكي اينبيسي کے سیکلڈ سکویٹوی مسٹو شیفوڈ وہاں کافی دیر تک رہے کشمیر سرکار نے ھوم مذستر سے شکایت کی اور ان کو ملک سے باہر نکالا گیا اور عوم منستر نے یہ بھی وعدہ کیا تھا کہ وہ ھاؤس کو بتا دبینگے کہ نیو **ی**ارک ٹائمس کو کیسے معلوم ہوا کہ رپورٹ ان کے سامنے ھے تو اس پیسے کو روکنے کا کیا انعظام کیا جا رہا ہے -

Oral Answers

†िश्री ए० एम० तारिक : मैं माननीय गृह मंत्री जी से यह जानना चाहता हं; क्योंकि वह होम मिनिस्टर जरूर हैं. लेकिन इससे पहले महाराष्ट्र के चीफ मिनिस्टर भी रह चके हैं और उनको यह मालम है कि पिछले इलेक्शन में बाहर से काफी पैसा बम्बई के एक खास इलेक्शन में खर्च किया गया. जिसकी उनको जाती तौर पर वाक्फीयत है।तो मैं उनसे जानना चाहता हं कि बाहर से पैसा का आना, खास तौर पर सी० आई० ए० के पैसे का आना, पिछले कई सालों से सरकार के सामने है, तो अभी तक इस बारे में सरकार ने कोई एक्शन क्यों नहीं लिया। और मैं होम मिनिस्टर से यह जानना चाहता हूं कि क्या उन्होंने जान स्मिथ के आर्टिकल्स को इस बारे में पढ़ा है और क्या उनको इस बात की वाक्फीयत है कि पिछले साल काश्मीर में जो इलेक्शन हुआ, उसमें सी० आई० ए० का काफी पैसा

[t] Hindi transliteration.

आया और अमरीकी एम्बेसी के सेकण्ड सेकेटरी मिस्टर शेफर्ड वहां काफी देर तक रहे काश्मीर सरकार ने होम मिनिस्टर से शिकायत की और उनको मुल्क से बाहर निकाला गया और होम मिनिस्टर ने यह भी वायदा किया था कि वह हाउस को बता देंगे कि 'न्ययार्क टाइम्स' को कैसे मालम हुआ कि रिपोर्ट उनके सामने है। तो इस पैसे को रोकने का क्या इन्तेजाम किया जा रहा है ?]

SHRI Y. B. CHAVAN: I am sorry the hon. Member is trying to convey that we have not taken steps. Sir, when this point was raised we agreed to have some sort of enquiry by the Intelligence Bureau in this matter. That enquiry has been, by and large, completed and the report is with us. It is that report that is being examined with a view to formulating certain steps so that we can effectively slop these activities in future ;ind also try to know exactly what has been happening in the past also.

The hon. Mem be r has made a reference to what was happening in Bombay and what was happening in Kashmir. I think he knows better about it than myself. Those allegations are made. 1 do not say that the allegations ate not made.

SHRI A. M. TARIQ : What about John Smith?

SHRI Y. B. CHAVAN: May I tell him, through you, Sir, ;hat last time we had quite a long series of questions and answers. He was then not present here.

SHRI A. M. TARIQUE: I want to know whether you have collected some information through your channels.

SHRI Y. B. CHAVAN: We are going to have a discussion in this House; it has been accepted.

DR. ANUP SINGH: While appreciating the fact that the hon. Home Minister does not think it proper to reveal the names ->f the countries from where this money comes, I think it is safe to assume that he at least knows what are those countries. If that presumption is valid, may I ask the hon. Home Minister whether he has taken

any steps, or whether he deems it desirable to take this matter up with whichever countries are, so that 'he money does not come officially. Those countries must be aware that certain agencies do exist and that they are engaged in certain activities which have become a subject matter of very severe criticism. May I know, Sir, whether he has taken up this matter with those countries?

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SHRI Y. B. CHAVAN: I think that this is also a suggestion worth looking into.

(Some hon. Members stood in their seals.)

MR. CHAIRMAN: No more. Let me go to the ne*v Member. He wants to put a question. I will allow him.

SHRI BR AHM ANAND PANDA Sir, every informed person in India knows that foreign money is flowing into our various walks of life, mostly into our Universities. And it is unfortunate that the Government should be feeling helpless in this matter and waiting for definite instances to be proved. Therefore, Sir, may I suggest that the Government should immediately issue prohibitive instructions to our universities, which will serve as a warning, that those lecturers or processors or students who fall a victim to the temptation of foreign money should be treated as anti-national persons and that their future chances will je at >uake? Another thing I want to point out is that so far as our cultural organisations are concerned as also the body politic of India . . .

MR. CHAIRMAN: You have to put questions. You are making suggestions.

SHRI BRAHMANAND PANDA: My question is: Why can't the Government issue prohibitive instructions to our universities because we know money is flowing into the college campuses? The Governmant should issue seine prohibitive instructions to the universities so that that will serve as a warning to them and in future money flows into the college campuses, the universities concerned and also the departments of Education and Cultural Affairs, can caution them.

SHRI Y. B. CHAVAN: Sir, this is also an aspect that will have to be gone into. I will discuss all these aspects with the Education Minister and find out what exactly can be done ir. this matter.

*421. SHRI M. V. BHADRAM:

SHRI NIRANJAN VAR-MA:t

Will the Minister of HOME AFFAIRS be pleased to state.

- (a) whether the question of the release of Sheikh Abdullah from detention has been considered by Government; and
- (b) if so, what decision has been taken in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). Government have reviewed the restrictions placed on Sheikh Abdullah and have decided to issue orders leaving him free to move about wiibin the Union Territory of Delhi, subject to the restrictions that he shall not communicate with the Press or address any public meeting or communicate with any foreigner without the permission of the Deputy Commissioner.

श्री निरंजन वर्मा: क्या श्रीमन यह बत-लाने की कृपा करेंगे कि शेख अब्दला के बारे में यह निर्णय लेने के समय श्रीमन ने जो कुछ भी स्यामाप्रसाद मुखर्जी की मत्य के समय आदरणीय नेता जवाहरलाल जी पर आक्षेप लगाये गये थे, उन्हें, और उनके पुत्र तारिक साहब ने पाकिस्तान और हिन्दस्तान के युद्ध के समय में हिन्दस्तान के विरोध में जो आक्रमण किया था, वह, और मदला साराभाई उनके साथ रह कर जो उनका कार्य कर रही थीं, वह, और उनके छटने के समय चीन के राजदूतों के साथ हिन्द्स्तान के विरोध में जो षडयंत्र किया था, उन सब संभावनाओं पर विचार करके, श्रीमान्, क्या यह नहीं समझते हैं कि दिल्ली में भी पडयंत्र का अड्डा बन जायेगा और उससे देश की सुरक्षा और देश की भावी पीड़ी को खतरा उत्पन्न हो जायेगा?

श्री वाई० बी० चव्हाण : जी नहीं।

tThe question was actually asked on the floor of the House by Shri Nira.i'an Varma